

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 6692 OF 2006
WITH
CIVIL APPEAL NO.2684 OF 2012

M/s Poonam Spark (P) Ltd. Etc.

...Appellants

-VERSUS-

Commissioner of Central Excise, New Delhi

...Respondents

OFFICE REPORT

It is submitted that service of notice of lodgment of petition of Appeal is complete as common sole respondent is represented through Mr. B.K.Prasad in both the Appeals.

Original record has been received in Civil Appeal No.6692 of 2004 and is available for ready reference of the Hon'ble Court.

It is further submitted that Counsel for the respondent has filed Statement of Case in Civil Appeal No.2684 of 2012. Copies of the same have been included in the Paper Books.

The appeals are ready for hearing.

The matters above-mentioned are listed before the Hon'ble Court for orders.

Dated this the 20th day of July, 2015.

ASSISTANT REGISTRAR

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